

ITEM NO.7

REGISTRAR COURT. 1

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Civil Appeal No(s). 8590/2010

RAJASTHAN STATE ELECTRICITY BOARD JAIPUR

Appellant(s)

VERSUS

THE DY. COMMISSIONER OF INCOME TAX (ASSESSMENT) AND ANR. & ANR.
Respondent(s)

WITH

C.A. No. 8591/2010 (XV)

)

Date : 12-07-2019 This appeal was called on for hearing today.

For Appellant(s)

For Respondent(s)

Mr Pabitra Kumar Biswal, Adv.
Mrs. Anil Katiyar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the appellants in both matters but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Judge in Chambers for orders.

RAJESH KUMAR GOEL
Registrar